NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CP (CAA) No.71/230/HDB/2017		
COMPANY PETITION/APPLICATION NO.			
NAME OF THE COMPANY	New Meena Bazar Intternational Pvt Ltd		
NAME OF THE TRANSFEROR/DEMERGER COMPANY			
NAME OF THE TRANSFEREE/RESULTING COMPANY	New Meena Bazar Intternational Pvt Ltd		
UNDER SECTION	230		

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)		Designation	E-mail & Telephone No.	Signature
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Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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-	Name of the Counsel(s)		Name of the Counsel(s) Designation E-mail & Telephone No.

Heard Shri V.B. Raju, Ld. Counsel for the Applicant.

Case admitted. Post the case for final hearing on 27.03.2018.

Member (T)

Member (J)